GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION LOK SABHA UNSTARRED QUESTION NO.4280 ANSWERED ON 27/03/2023

Malpractices in the Accreditation Process

4280. SHRI KARTI P. CHIDAMBARAM:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has taken cognisance of an inquiry by former Chairperson of Executive Committee of NAAC alleging malpractices in the accreditation process, if so, the details thereof:
- (b) whether the IT system used is compromised, if so, the details thereof and the reasons therefor;
- (c) whether assessors are being arbitrarily allocated, if so, the details of total number of assessors, of which the number of assessors that have not made any site visits; and
- (d) whether the Government intends to launch an independent inquiry to review NAAC accreditation process, if so, the details thereof, and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (Dr. SUBHAS SARKAR)

(a) to (d): The National Assessment and Accreditation Council (NAAC) has been established as an Inter University Centre (IUC) of the University Grants Commission (UGC), under the provisions of The UGC Act, 1956. NAAC assesses and accredits Higher Educational Institutions, who come forward for the Assessment and Accreditation process.

For improvement in the present Accreditation and Ranking systems of the Country as recommended by the National Education Policy-2020 and the need for adopting a more transparent, accountable, objective, method driven system of assessment, accreditation and ranking of HEIs through a technology platform, the Government has constituted a Committee under the Chairmanship of Dr. K. Radhakrishnan, Chairperson, Board of Governors, IIT Kanpur & Chairperson, Standing Committee of IIT Council. The ToR of this Committee inter-alia include strengthening the accreditation processes by NAAC. This Committee will also take into account the reports of all the committees constituted by the NAAC/UGC.
